

(c) to (e) No, Sir.

(f) Chairman-cum-Managing Director, NTC (UP), in his capacity as Administrator of Swadeshi Mills located in U.P. looks after the management of these mills.

Programme for Construction of Yatri Niwas During Sixth Plan Period

*504. SHRI K MALLANNA :
SHRI A.R. MALLU :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there was a plan with definite programmes for the construction of Yatri Niwas during the Sixth Five Year Plan period ;

(b) if so, the details regarding its achievements so far as the question of construction and cost are concerned, State-wise; and

(c) the details regarding the capacity and tariff to be charged from the tourists as fixed by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (c) With a view to providing inexpensive hotel accommodation to low and medium budget tourists, both international and domestic, a programme for putting up inexpensive hotels called Yatri Niwas has been initiated. The first Yatri Niwas has already been constructed at Delhi at a total estimated cost of Rs. 560.00 lakhs. The construction of Yatri Niwas in other places will be considered only after the operational results over the first 2-3 years of the Delhi project have been evaluated.

The Yatri Niwas at Delhi has a capacity of 558 rooms having 1250 total beds, The present room tariff is as follows :

Room Tariff

Single occupancy	Rs. 75/-
Double occupancy	Rs. 100/-
Dormitory (four bedded rooms)	Rs. 120/- (Rs. 30/-per bed)

Rate of Interest on Agricultural Credit

*505. SHRI CHHITUBHAI GAMIT: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the rate of interest on agricultural credit is higher than the interest rate charged on industrial credit ;

(b) if so, the reasons therefor;

(c) whether Government have any proposal to reduce the rate of interest on agricultural credit so as to help the small farmers; and

(d) if so, the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) It is not correct to say that agricultural credit is charged higher rate of interest as compared to industrial credit. With effect from 1st April, 1983, following rates of interest are applicable to direct agricultural and small industry advances :

I. (i) Short term loans to farmers

(A) Upto Rs. 5000/-	11.5%
(B) Rs. 5000/- to Rs. 10,000/-	12.5%
(C) Rs. 10,000/- to Rs. 25,000/-	Not exceeding 14%
(D) Above Rs. 25,000/-	Not exceeding 16.5%

(ii) Short Term (Working Capital) Credit to Small Industries

(a) upto limits of Rs. 2 lakhs	Not exceeding 14.00%
(b) over Rs. 2 lakhs and upto Rs. 25 lakhs	Not exceeding 16.50%
(c) Above Rs. 25 lakhs	Not exceeding 18.00%

II. Term loan

(i) Term loan to Agriculture

(A) Minor Irrigation & Land Development	10.0%
(B) Other purposes	.
(i) Small farmers	10.0%
(ii) Other farmers	12.5%

(ii) Term Loan to Small Industry

(a) Composite Loans

(i) Backward Areas	10.0%
(ii) Other Areas	12.5%

(b) Other SSI term loans

(i) Backward Areas	12.50%
(ii) Other Areas	13.50%

Advances to medium and large scale industries are charged interest at 15% per annum on Term loans and at a rate ranging between 16.50% and 18.00% on Working Capital Credit limits.

Outstandings from Nigeria of Indian Banks Operating Abroad

*506. SHRI N.E. HORO : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention is invited to the 'Economic Times' dated 22-d February, 1984 that the Indian

banks operating abroad are tackling the problem of the outstanding debts from Nigeria and this is the biggest debt problem which our country has faced so far;

(b) if so, the details in this regard; and

(c) action being taken by the Government to assist the banks in recovering the debts ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA TCOJARY) : (a) to (c)